

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 2674/2016

(Arising out of impugned final judgment and order dated 18/11/2015 in CMWP No. 1750/2015 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ARUN KUMAR SRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P. AND ORS

Respondent(s)

(With appln. (s) for exemption from filing O.T. and interim stay and permission to place addl. documents on record and permission to submit additional document(s))

Date : 19/07/2016 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Petitioner(s) Mr. Pradeep Kant, Sr. Adv.
 Mr. Tanmaya Agarwal, Adv.
 Mr. Divyanshu Sahay, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for permission to file additional documents is allowed.

Leave granted.

There shall be interim stay of Letter No. 752/Vi.&Ya.(1)/dated 13.01.2016 issued by the Electrical and Mechanical (Unit), Pension Cell Ground Floor, Shakti Bhawan Vistar, 14, Ashok Marg, Lucknow-226001 regarding deposit of Rs.11,75,260/- (Rupees Eleven Lakh Seventy Five Thousand Two Hundred Sixty Only).

(SAPNA BISHT)
SR.P.A.

(RAJINDER KAUR)
COURT MASTER